

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

The following process will apply for the vacation court next week for both the Division Bench comprising of **the Hon'ble Ms. Justice Gauri Godse and the Hon'ble Shri Justice Somasekhar Sundaresan**; as well as the Single Bench presided over by **the Hon'ble Shri Justice Somasekhar Sundaresan** :

1. At 10:30, mentioning will be permitted before the Division Bench;
2. After the Division Bench's mentioning session, mentioning before the Single Bench will be taken up;
3. Unless there is a tearing emergency necessitating being heard on the same day, it should be expected that production would be granted at an appropriate slot during the week;
4. In every single instance, the next scheduled date of hearing in the matter must be indicated.

Dated this 23<sup>rd</sup> day of May, 2025.

Bv Order,

sd/-

(P. P. Bhaidkar)  
I/c. Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-

(A.N. Mare)  
I/c. Registrar (Judl-I),  
High Court, A.S., Bombay.